

of the Export (Quality Control and Inspection) Act, 1963:—

- (1) The Export of Inorganic Chemicals (Inspection) Amendment (Amending) Rules, 1975, published in Notification No. S.O. 1813 in Gazette of India dated the 14th June, 1975.
- (2) The Export of Inorganic Chemicals (Inspection) Amendment (Second Amending) Rules, 1975, published in Notification No. S.O. 1814 in Gazette of India dated the 14th June, 1975.
- (3) The Export of Carpets (Quality Control and Inspection) Amendment Rules, 1975, published in Notification No. S.O. 1815 in Gazette of India dated the 14th June, 1975.
- (4) The Export of Cashew Kernels (Quality Control and Inspection) Amendment Rules, 1975 published in Notification No. S.O. 1893 in Gazette of India dated the 21st June, 1975.
- (5) The Export of Dried Shark Fins and Dried Fish Maws (Inspection) Amendment Rules, 1975, published in Notification No. S.O. 1894 in Gazette of India dated the 21st June, 1975.
- (6) The Export of Stainless Steel Utensils (Inspection) Amendment Rules, 1975, published in Notification No. S.O. 1894 in Gazette of India dated the 28th June, 1975.
- (7) The Export of Transmission Line Towers (Quality Control and Inspection) Amendment Rules, 1975 published in Notification No. S.O. 1985 in Gazette of India dated the 28th June, 1975.

(8) The Export of Steel Trunks (Inspection) Amendment Rules, 1975, published in Notification No. S.O. 1996 in Gazette of India dated the 28th June, 1975.

(9) The Export of Minerals and Ores group-I (Inspection) Amendment Rules, 1975, published in Notification No. S.O. 2073 in Gazette of India dated the 5th July, 1975.

(10) The Export of Electric Fan (Quality Control and Inspection) Amendment Rules, 1975, published in Notification No. S.O. 2269 in Gazette of India dated the 19th July, 1975.

(11) The Export of Carpet (Quality Control and Inspection) Amendment Rules, 1975, published in Notification No. S.O. 2272 in Gazette of India dated the 19th July, 1975.

[Placed in Library. See No. LT-9892/75].

COAL MINES (LABOUR WELFARE FUND 1ST AMENDMENT) RULES, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table:—

(1) A copy of the Coal Mines (Labour Welfare Fund First Amendment) Rules, 1975, (Hindi and English versions) published in Notification No. G.S.R. 475 in Gazette of India dated the 12th April 1975, under sub-section (3) of section 10 of the Coal Mines Labour Welfare Fund Act, 1947.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

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